Annexure – 4

Name of the corporate debtor: M/s. GA Software Technologies Private Limited Date of commencement of CIRP ; NOT APPLICABLE List of

creditors as on: 08/05/2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of cre-	Details of claim received		Details of claim admitted					Amount of conti-	Amount of any mutual	Amount of claim	Amount of claim	Remarks, if any
	ditor	Date of receipt	Amount claimed	Amount of claim admitted		Amount covered by guar- antee	Whether related party?	% of Voting share in CoC	ngent claim	dues, that may be set-off	not admitted	under verification	

NOT APPLICABLE BECAUSE IT WAS DECIDED UNDER SEC 12A